

This Committee is examining all the recommendations made by the NCT-I with a view to taking decisions on them, including the recommendations relating to pay scales to be given to the teachers. The decision on the date from which revised pay scales for teachers are going to be made applicable for Central Government teachers will be made when final decision on the scales is taken.

3. It is the Government's intention to place the report of the NCT-I on the Table of the House after the Government has been able to take a view on the recommendations made.

Medicines pilfered from CGHS dispensaries

*33. SHRI RAJNI RANJAN SAHU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have conducted any study to find out the value of medicines pilfered from CGHS dispensaries and hospitals run by the Central Government in the country;

(b) if so, what is the value and quantity of medicine and other hospital equipment found to have been stolen during the last one year; and

(c) what steps have been taken to check this pilferage?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHA-PARDE): (a) to (c) There are laid down procedures to deal with individual cases of pilferage and theft. These consist of proper inventory control, inspection and surveillance at various levels. Internal audit and external checks also help in highlighting unaccounted shortages. Government have not come across instances of pilferage and theft of a magnitude to warrant commissioning of a special study in this respect.

National Highways in Karnataka

*34. SHRI K. G. MAHESWARAPPA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of State roads recommended by the Karnataka Government for up-gradation as National Highways;

(b) since when these proposals are pending with the Central Government; and

(c) the roads which have been upgraded as National Highways in the State during the last five years?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (c) Since the beginning of the 6th Five Year Plan period, the State Government of Karnataka has been approaching the Central Government for declaring eleven State roads as National Highways, but as intimated to the State Government from time to time none of these roads could be declared as National Highways owing to limitation of resources and other priority considerations *visa-a-vis* demand from other States.

Circuit TVs at railway stations

*35. DR. BAPU KALDATE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Close Circuit televisions has been introduced at various important railway stations in the country;

(b) whether these close circuits T.Vs display commercials;

(c) whether Government are aware that these TV commercials create distraction at busy railway stations and thwart the very purpose of providing the facility of close circuit system, namely, making the railway enquiry service easily available to the public; and

(d) if so, whether Government propose to discontinue T.V. commercials at railway stations?